

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-2068/ND/2019

IN THE MATTER OF:

Century Road Transport Pvt Ltd

...Applicant

Vs

Tyson Retail Services Pvt Ltd

...Respondent

SECTION

U/s. 9 of IBC,2016

Order delivered on 05.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashwani Kumar, Adv. Verma
For the Respondent : Mr. Rajesh

ORDER

Ld. Counsel for the petitioner has put in appearance. CD appeared in person and submitted that the settlement talks are in progress and seeks time to settle the matter. One last opportunity is being given to settle the same. List the case for 25.02.2020.

-sdr

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)